


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W),
DWARKA COURTS: NEW DELHI

ORDER

In partial modification of earlier Order No. 22708-22721/Link ADJs & PO-MACTs/Judl./DWK/2022 dated 30.08.2022, the following link Courts are hereby re-constituted to dispose of urgent matters/miscellaneous applications filed in the Courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:

S. No.	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer
1.	Sh. Mohinder Virat, ADJ-05	Sh. Sumit Dass, ADJ-04	Ms. Kiran Gupta, ADJ-01	Sh. Sachin Jain, ADJ-02	Sh. Divyang Thakur, ADJ-03
2.	Sh. Sumit Dass, ADJ-04	Ms. Kiran Gupta, ADJ-01	Sh. Sachin Jain, ADJ-02	Sh. Divyang Thakur, ADJ-03	Sh. Mohinder Virat, ADJ-05
3.	Ms. Kiran Gupta, ADJ-01	Sh. Sachin Jain, ADJ-02	Sh. Divyang Thakur, ADJ-03	Sh. Mohinder Virat, ADJ-05	Sh. Sumit Dass, ADJ-04
4.	Sh. Sachin Jain, ADJ-02	Sh. Divyang Thakur, ADJ-03	Sh. Mohinder Virat, ADJ-05	Sh. Sumit Dass, ADJ-04	Ms. Kiran Gupta, ADJ-01
5.	Sh. Divyang Thakur, ADJ-03	Sh. Mohinder Virat, ADJ-05	Sh. Sumit Dass, ADJ-04	Ms. Kiran Gupta, ADJ-01	Sh. Sachin Jain, ADJ-02

Sh. Jagdish Kumar, PO (MACT)-02 & Ms. Rekha, PO (MACT)-01 will be link Judicial Officer to each other to dispose of urgent matters/miscellaneous applications, whenever any one of the MACT Courts remains on leave or not available for any reason whatsoever.


(MANOJ JAIN)

Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

27779-27792
No. _____/Link ADJs & PO-MACTs/Judl./DWK/2022

Dated: 7th 10. 2022

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, Dwarka Courts, New Delhi.
4. PS/Reader to the undersigned.
5. The website Committee, Tis Hazari Courts, Delhi (for uploading of this Order on the website).
6. The Branch Incharge, Computer Branch, Dwarka Courts (for uploading this Order on the official website of Dwarka Courts).
7. The Branch In-charge, R & I Branch, Dwarka Courts, New Delhi. (for uploading on LAYERS).


Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

234 B.